। 3) বার্ষিক বेतन वृद्धि (यों) को रोकने का 49 दंड

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4) पेंशन में कमी का दण्ड 4

5) कर्मचारियों को कड़ी चेतावनी (परनिंदा) 24 दी \_गई।

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## R & M Programme of the Power Finance Corporation

2606. DR. B.B. DUTTA : Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation has urged State Electricity Boards to carry out life-extension studies of power stations;

(b) if so, the details thereof;

(c) the reactions of the State Electricity Boards thereon;

(d) the problems faced by the State Electricity Boards in implementing Refurbishment and Modernisation (R & M) Programmes; and

(e) the action plan of Government to review the ongoing R & M programmes and identify process activities to be taken up during the Ninth Plan?

THE MINISTER OF POWER (SHRI P. R. KUMARAMANGALAM): (a) to (c) Power Finance Corporation and State Electricity Boards have jointly identified to initiate R&M and Life Extension Studies of 15 Thermal Stations during 1998-99 with a view to define the scope of works in an optimal and cost effective manner and to get the works done on competitive basis. These stations are Tuticorin. Koradi. Vijavawada. "A" Bhatinda, Parli, Ramagundam Paras, Satpura, Dhuvaran, Patratu, Badarpur, Harduaganj, Panki, Obra and Chandrapur.

(d) The problems faced by most of the State Electricity Boards in implementation of R&M programmes are mainly due to paucity of funds.

(e) A term comprising of the officials of the Central Electricity Authority (CEA). Bharat Heavy Electricals Limited (BHEL), Instrumentation Limited, Kota (ILK) and those of the concerned power stations visited various thermal power stations in the country to review the ongoing R&M (Phase-II) Schemes and to identify additional works required to be included in the R&M programme for Ninth Plan. Based on the life and performance of the units, 70 thermal/gas units, which have completed their economic life, have been identified for Life Extension Studies/programme.

Setting up of New Power Project at Talcher Coal Field in Orissa

2607. SHRI ANANTA SETHI: Will the Minister of POWER be pleased to state:

(a) whether National Thermal Power Corporation proposes to set up a Thermal Power Plan in Talcher Coalfield in Angul district of Orissa;

(b) if so, the estimated cost of the project;

(c) the amount sanctioned by Government for that project;

(d) whether World Bank is also going to provide fund for that project; and (e) if so, the details thereof?

THE MINISTER OF POWER (SHRI P. R. KUMARAMANGALAM): (a) and (b) Yes, Sir. National Thermal Power Corporation (NTPC) proposes expansion of Talcher Super Thermal Power Plant in Angul District Orissa by additional of 2000 MW capacity based on coal from Talcher Coalfield. The project has been accorded Techno-economic clearance by the Central Electricity Authority in October, 1997 at an estimated cost of US \$ 863.18 Million plus Rs. 3468.325 crores (excluding working capital Margin) at 3rd quarter, 1997 price level.